## Annexure – 8 Name of the corporate debtor: TRANSTREASURE SERVICES (INDIA) PRIVATE LIMITED; Date of commencement of CIRP: 07.08.2023 but order received on 22.08.2023; List of creditors as on: 10.02.2024

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin- gent	Amount of any mutual		Amount of claim under	Remarks, if any
		Date of rece ipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interes t	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	claim	dues, that may be set-off	not ad- mitted	verifica- tion	
		04.09.2 023	2228542		Supply of services	Nil	Nil	No	0.28	-	-	802509	-	Petitioner in this matter under section- 9 of IBC, 2016